

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**A.B.A. No.5491 of 2021**

-----  
1. Man Mohan Varma @ Man Mohan Verma

2. Saroj Varma @ Saroj Verma

.... .... .... Petitioners

Versus

The State of Jharkhand

.... .... ....Opposite Party

-----  
**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

-----  
For the Petitioner : Mr. Vimal Kirti Singh, Advocate

: Ms. Stuti Sinha, Adv.

For the State : Mr. Rohan Kashyap, AC to G.A.-II

For the Informant : Mr. R.S. Mazumdar, Sr. Advocate

-----  
**Order No.03 Dated- 06.09.2021**

Heard the parties through video conferencing.

Learned counsel for the petitioners prays for time to file a reply to the counter affidavit.

Prayer for time is allowed.

List this case on 20.09.2021 till that the provisional bail granted by order dated 19.08.2021 is extended.

**(Anil Kumar Choudhary, J.)**